GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2368

TO BE ANSWERED ON THE 9TH MARCH, 2021

STRENGTHENING COLD STORAGE AND WAREHOUSING FACILITIES

2368. SHRI B. B. PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is planning to strengthen cold storage and warehouse infrastructure facilities in the country including Telangana and if so, the details thereof;
- (b) the present capacity of cold storage and warehousing in the country;
- (c) whether the Government has received representations from various quarters for financial assistance to construct cold storage and warehousing in the State of Telangana; and
- (d) if so, the details thereof for the last three years along with the number of cold storage and warehousing infrastructure created in the State during the said period?

ANSWER

MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Government does not setup cold storage and warehouse of its own. However, Government is implementing following schemes under which financial assistance is provided for setting up of cold storage and warehouse infrastructure facilities for storage of agriculture and perishable horticulture produce throughout the country including Telangana.

Department of Agriculture Cooperation & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) under which financial assistance is provided for various horticulture activities including setting up of cold storages. The component is demand/entrepreneur driven for which Government assistance in the form of credit linked back ended subsidy is available at the rate of 35% for general areas and 50% for hilly and scheduled areas of eligible capital cost of the project for both public and private sector enterprises.

Further, Ministry of Food Processing Industries is implementing the Scheme for Integrated Cold Chain and Value Addition Infrastructure as one of the component of Pradhan Mantri Kisan Sampada Yojana with the objective of reducing post-harvest losses of horticulture & non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid at the rate of 35% for general areas and 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs. 10 crore per project for setting up integrated cold chain projects including irradiation facility without any break from the farm gate to the consumer. Standalone cold storages are not covered under the Scheme. The scheme is available for all States/UTs including the State of Telangana.

Further, Government is implementing Agricultural Marketing Infrastructure (AMI), a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) across the country including Karnataka. AMI sub-scheme is a demand driven, back ended, credit linked subsidy scheme in which rate of subsidy provided is 25% and 33.33% based on the category of eligible beneficiary and provided on capital cost of the project. Assistance under the sub-scheme is available to Individuals, Farmers, Group of farmers/growers, Agripreneurs, Registered Farmer Produce Organizations (FPOs), Cooperatives, and State agencies etc.

- (b): As on 31.12.2020, 37.42 million MT capacity of cold storage and 81.04 million MT capacity of warehouse has been established in the country.
- (c) & (d): No such representations have been received. The components of cold storage and warehouse under these schemes are demand/entrepreneur driven from among entrepreneurs, private companies, cooperatives, farmers groups etc through commercial ventures for which assistance is available as credit linked back ended subsidy.

Government of Telangana has reported that sanctions were issued towards establishment of 18 number of cold storage units under MIDH scheme during the last three years.

Further, 110 number of warehouses have been created in the State of Telangana during the last three years.
